

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 552/2016
O.A. No. 2805/2012**

New Delhi this the 21st day of February, 2017

**Hon'ble Shri Shekhar Agarwal : Member (A)
Hon'ble Shri Raj Vir Sharma : Member (J)**

1. Sh. Pradeep Mathur
S/o late Sh. Mahesh Mathur,
R/o Flat No. G-3, Plot No.340,
Sector-4, Vaishali,
Ghaziabad-201010
2. R.P. Gupta
S/o. Late Shri A. R. Gupta
R/o. SRA – 7A, Shipra Riviera
Indirapuram, Ghaziabad-201 014.
3. Sant Lal Gundli
S/o. Late Shri Phoolchand
R/o. Flat No. F-1, Plot No. 340,
Sector-4, Vaishali, Ghaziabad-201010
4. R. D. Pandey
S/o. Shri Lal Mani
R/o. 174-D, Pocket – J & K
Dilshad Garden, Delhi – 110 095.
5. Mohan Kapur
S/o. Late Shri S. R. Kapur
R/o. 151, Pocket – D-10
Sector-7, Rohini, Delhi – 110 085.
6. P. S. Shahi
S/o. Shri Daulat Singh
R/o. 1/416, D. P. Extension
New Delhi-110 062.
7. Naredo Singh
S/o. Shri Ghasi Singh
R/o. A-7, 2nd Floor, Market Block,
Ramprastha, Ghaziabad.
8. Gurnam Singh
S/o. Shri Jagram
R/o. 216, SFS, Pocket – 10
Sector-11, Rohini, Delhi – 110 085.
9. A. K. Sinha
S/o. Shri K. B. Sharan
R/o. 163-A, Pocket F,
GTB Enclave, Delhi – 110 093.

10. M. Verghese
 S/o. Shri C. Mathunny
 R/o. B-22, Dainik Janyug Apartments,
 Vasundhra Enclave, Delhi – 110 096.

11. Rajpal Singh
 S/o. Late Shri Munshi Ram
 R/o. B-1081, MIG Flats,
 East of Loni Road, Delhi – 110 093.

12. Vipin Goel
 S/o. Shri H. K. Goel
 R/o. 2-C/297, Vasundhra
 Ghaziabad.

13. I. J. Kakkar
 S/o. N. C. Kakkar
 R/o. 205, First Floor,
 Indira Vihar, Near BBM Dept.,
 Delhi – 110 009.

14. Rajesh Kumar
 S/o. Shri Manohar Lal
 R/o. E-326-D, LIG Flats,
 GTB Enclave, Delhi – 110 093.

15. V. P. Yadav
 S/o. Shri Ramashraya Yadav
 R/o. R-806, Anupam Apartments
 East Arjun Nagar, Delhi – 110 032. ...Petitioners

(By Advocate : Ms. Joymoti Mize for Sh. Naresh Kaushik)

Versus

1. Union of India through:
 Shri Ajay Narayan Jha, IAS,
 The Secretary,
 Ministry of Environment, Forests & Climate Change
 Indira Paryavaran Bhavan, 2nd Floor, Prithvi Wing
 Jor Bagh Road,
 New Delhi-110 003.
2. Central Pollution Control Board,
 Through Shri. S.P.S. Parihar, IAS,
 The Chairman
 Central Pollution Control Board
 (Ministry of Environment, Forests & CC)
 Parivesh Bhawan, East Arjun Nagar,
 Delhi-110 032.
3. Union of India
 Through Shri C. Viswanath, IAS,
 The Secretary,
 Ministry of Personnel Public Grievances and Pensions
 Department of Pension and Pensioners' Welfare

Loknayak Bhawan, Khan Market,
New Delhi-110 003.

4. Union of India
Through The Secretary,
Ministry of Finance,
Department of Expenditure,
North Block,
New Delhi-110 001.Respondents

(By Advocate : Mr. Ashish Nishchal with Mr. Rajinder Nischal)

O R D E R (ORAL)

Mr. Shekhar Agarwal : Member (A)

This Contempt Petition had been filed for alleged non-compliance of our order dated 24.02.2014, the operative part of which reads as follows :-

“Keeping in view the above analysis, we allow this O.A and hold that the applicants of this O.A. will be entitled to the same relief as has been granted to the applicants of T.A-1101/2009. The time schedule prescribed in the aforesaid judgment will also be followed in the instant case. No costs.”

2. Today, when the matter was taken up, learned counsel for the respondents has submitted that the aforesaid order of the Tribunal has been challenged by them before Hon'ble High Court of Delhi vide Writ Petition No. 359/2017. Hon'ble High Court vide their order dated 09.02.2017 has stayed the aforesaid order.

3. In view of the above submissions, we close the C.P. at this stage and discharge the notice issued to the alleged contemnors. The petitioners shall however be at liberty to revive the petition after final decision in the Writ Petition, if so advised.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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